

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8114-8116/2008

(From the judgement and order dated 26/09/2007 in CR No. 71/2005 & CR No. 72/2005 & CR No. 73/2005 of The HIGH COURT OF PATNA)

M/S BACHAN TRADERS

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer for interim relief and office report)

WITH S.L.P.(C)...../2008 (CC NO. 5301-5303)

With I.A.1-3 (C/delay in filing SLP and office report)

Date: 11/04/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s)

Mr.Gaurav Agrawal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

In view of the letter circulated by counsel for the petitioner, the matter is adjourned by two weeks for filing additional documents.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master